NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 21.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.46/	-	Hearing	Rule 6 of IB	Ganesa Rubber Reclaimers VS Falcon Tyres Ltd
2017				

	THE STATE OF THE S		SIGNATURE	
SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM		
١.	Sangeetha for CCI-Legal	Operational creditor	Royeth	

ORDER

Counsel for Petitioner is present. Matter is listed today for hearing. We have seen office note. List it for clarification on 20/10/2017.

Member (T)

Member (J)